GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

RAJYA SABHA UNSTARRED QUESTION NO. 2358 ANSWERED ON 08.08.2025

PRIORITY RESERVATION QUOTA FOR CAPF PERSONNEL IN INDIAN RAILWAYS

2358 DR. K. LAXMAN:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether Government has considered granting a dedicated reservation quota to the personnel of Central Armed Police Forces (CAPFs) on the lines of the Indian Army;
- (b) if so, the details thereof, if not, reasons therefor;
- (c) whether Government has issued instructions to prioritize reservation for CAPF personnel under the emergency quota;
- (d) if so, the number of CAPF personnel who have availed reservation under emergency quota in the last three years, year-wise and force-wise; and
- (e) whether Government proposes to explore any dedicated or streamlined mechanism to ensure hassle-free travel for CAPF jawans proceeding on duty or sanctioned leave?

ANSWER

MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a)to (e) With a view to facilitate rail travel by Central Armed Police Forces Personnel, instructions have been issued for giving due priority while providing accommodation out of emergency quota on the requests received from personnel belonging to National Disaster Response Force (NDRF) /Central Armed Police Forces (CAPF) i.e. Border Security Force (BSF), Central Industrial Security Force (CISF), Central Reserve Police Force (CRPF), Indo Tibetan Border Police (ITB), National Security Guards (NSG), Sashastra Seema Bal (SSB) and Assam Rifles personnel going on duty or otherwise.

During the period 2022-23 to 2025-26(upto June-25) more than 3.94 lakhs passengers of Police, BSF, CRPF have been allotted accommodation under emergency quota.
